

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

No. Of Adjournment : 4

COURT NO. : 1
30.04.2019
T.A./260/10/2017

B K PANDA
-V/S-
STEEL AUTHORITY OF INDIA

ITEM NO:93

FOR APPLICANTS(S) Adv. : None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. T. K. Pattnaik

Notes of The Registry	Order of The Tribunal
	List revised. None appears for the applicant. Ld Counsel for the respondents is present and heard. No one was present on behalf of the applicant on 07.03.2019. It seems that the applicant has lost interest to pursue this case. Therefore, the TA is dismissed in default for non-prosecution on the part of the applicant. Copy of this order to Ld. Counsel for the respondents. Registry is directed to send a copy of this order to the applicant by Regd. Post or Speed Post. (SWARUP KUMAR MISHRA) MEMBER (J) (GOKUL CHANDRA PATI) MEMBER (A) pms